

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1833
ANSWERED ON:20.07.2004
SPEED BREAKERS IN DELHI
Vijay Krishna Shri

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the speed breakers in Delhi have come in all sizes and shapes and the agencies responsible for constructing speed breakers are flouting norms laid down by the Indian Road Congress in 1996;
- (b) if so, the details and the reasons therefor;
- (c) whether there is no painting on the speed breakers and the customary warning signs; and
- (d) if so, the reasons therefore and the steps proposed to be taken to get the matter right?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGHUPATHY)

- (a) & (b): The speed breakers in Delhi are by and large in conformity with the norms prescribed by the Indian Road Congress.
- (c) & (d): The speed breakers are painted periodically and the customary warning signs are also provided at the time of providing speed breakers. However, there are occasions when there is some delay in re-painting such speed breakers or the warning signs get stolen. It is the constant endeavour of the Local Bodies to remove these shortcomings.